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GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING

NEW DELHI, the 17th August, 1976.

NOTIFICATION
INCOME TAX

No. 1444 / F.No. 203/90/76-ITA.II /; It is hereby notified for general information that the institution mentioned below has been approved by Secretary, Department of Science & Technology, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, in the area of other natural and applied sciences, subject to the following conditions:-

- (i) That the Marathwada University, Aurangabad will maintain a separate account of the sums received by it for scientific research in the field of natural or applied sciences (other than Agricultural/Animal Husbandry/Fisheries & Medicine.)
- (ii) That the said University will furnish the Annual Return of its Scientific Research Activities to the prescribed authority for every year in such forms as may be laid down and intimated to them for this purpose, by 30th April, each year.

INSTITUTION

THE MARATHWADA UNIVERSITY, AURANGABAD.

This notification takes effect from 18th June, 1976.

DIRECTOR ^{FC} (T. P. JHUNJHUNWALA)
THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
 2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
 3. Directorate of CRM Services, (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
 4. Deputy Secretary, Department of Science & Technology, New Delhi with reference to his O.M.No. 1/63/76-RA dated 30th July, 1976.
 5. The Registrar, Marathwada University, University Campus, Aurangabad, with reference to his letter No. STUGG/21-B/76-77 dated 18.6.76.
 6. Comptroller & Auditor General of India. (20 copies).
 7. Bulletin Section of D.I. (RS&P), New Delhi. (5 copies).
- [Signature]*